

### Nekowal Incident

\*590. Dr. Satyawadi : Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 8 on the 25th July, 1955 and state :

(a) whether any progress has been made in regard to payment of compensation to the victims of the Nekowal Border incident which took place on the 7th May, 1955; and

(b) if not, at what stage the matter is ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda) : (a) and (b). No, Sir, The Government of Pakistan have not so far agreed to pay any compensation in connection with the Nekowal incident. The matter is, however, still being pursued with that Government.

डा० सत्यावादी : क्या मैं जान सकता हूँ कि जो बेनम्रलभ्रमवामी दर्शक वहाँ बैठे हुये हैं और जिन्होंने इस मामले की छानबीन के की और उसके बाद उसका जिम्मेदारी की मुताल्लिक अपनी राय दी, तो उस पर पाकिस्तान ने अपने क्या रिएक्शंस जाहिर किये हैं ?

प्रधान मंत्री तथा शैक्षिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : जी हाँ, जाहिर है कि संयुक्त राष्ट्र के जो लोग वहाँ पर जिन्होंने इस मामले की जांच की और अपनी राय दी, और उस राय को पाकिस्तान ने मंजूर नहीं किया है।

श्री एम० एल० द्विवेदी : क्या यह सच है कि पाकिस्तान ने भारत के उस नोट को मानने से इन्कार कर दिया है जो कि भारत ने इस घटना के सम्बन्ध में पाकिस्तान को भेजा था और जिस के आधार पर कम्पें-सेशन मांगा गया था, यदि हाँ, तो इस सम्बन्ध में अब भारत सरकार क्या करने जा रही है ?

श्री जवाहरलाल नेहरू : आपको याद होगा कि जिस वक्त यह सवाल पेश था उस वक्त पाकिस्तान के प्रधान मंत्री और पाकिस्तान के मैजर जनरल इस्कंदर मिर्जा को इस वक्त गवर्नर जनरल हैं, वे दोनों

यहाँ थे, और उन्होंने यह राय जाहिर की थी कि संयुक्त राष्ट्र के लोगों की जांच का जो नतीजा होगा उस पर वे भ्रमल करेंगे और अगर जरूरी हुआ तो ऐसे लोगों को, जिन्होंने गलती की, सजा भी देंगे। उसके बाद जब रिपोर्ट आई तो हम ने पाकिस्तान को लिखा लेकिन उन्होंने उस बात को स्वीकार नहीं किया और एक लम्बी बहस खड़ी कर दी कि उनका कसूर नहीं था। उसके बाद हमने फिर उनको एक लम्बा जवाब दिया। जिसके उत्तर में उन्होंने हमारे क्लेम को मानने से इन्कार कर दिया। उसके बाद एक तीसरा खत लिखा गया है लेकिन उसका जवाब अभी तक नहीं आया है।

### Rehabilitation of Displaced Persons

\*591. Shri S. C. Samanta : Will the Minister of Rehabilitation be pleased to refer to the reply given to Starred Question No. 33 on the 25th July, 1955 and state :

(a) how many States have been surveyed and sites chosen up-till now for the rehabilitation of displaced persons from East Pakistan;

(b) the nature of avocations to be provided to the displaced persons who will be settled in those areas; and

(c) the precautions taken against desertions from those areas ?

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) The States visited by officers are Hyderabad, Mysore, Andhra, Bihar and Orissa and 15,655 acres of land have been provisionally selected in Bihar and Hyderabad.

(b) The displaced persons will mostly be settled as agriculturists.

(c) It is proposed to set up a follow-up organisation to look after the needs of displaced persons. Social workers will also be associated with the follow-up organisation.

Shri S. C. Samanta : May I know whether 50 square miles of land in Malkanagiri taluk in Orissa has also been taken up ?

Shri Mehr Chand Khanna : It has not been taken up as yet. But that area has also been suggested to us, and it is being surveyed.

**Shri S. C. Samanta :** May I know how many more schemes are proposed to be taken up in the future ?

**Shri Mehr Chand Khanna :** I have given the names of the five States which have been visited so far by the team. But we have received offers in all from 12 States, that is, from 7 more State.

**Shri S. C. Samanta :** May I know what sorts of industries are going to be established there in order to give direct employment to the refugees ?

**Shri Mehr Chand Khanna :** This question mainly concerns the location of land. But if we find that the lands are not suitable enough to give an economic holding to a displaced person who is going to be settled there, the question of the setting up of industries will also be considered.

**Shri Thimmaiah :** May I know the acreage of land offered by each of the States which the officers have visited so far ?

**Shri Mehr Chand Khanna :** The information that I have given is 15,000 and odd acres, 10,000 acres from Bihar and 5,000 acres from Hyderabad.

**Shri B. K. Das :** May I know by what time it will be possible to send any batch of refugees to any of these places ?

**Shri Mehr Chand Khanna :** We hope to finalise all these schemes within the next month or two. After that, we are going to have proper surveys. If we are satisfied that the necessary irrigation and other facilities are available, we will send the batches. It is difficult for me to say at the present moment when I shall be in a position to send the first batch.

**Shri S. C. Samanta :** May I know whether Vindhya Pradesh, Rajasthan and Madhya Pradesh have also been visited by this team of officers ?

**Shri Mehr Chand Khanna :** No, but these States also have offered lands.

**Shri N. B. Choudhury :** May I know the approximate number of refugees that might be rehabilitated in the lands already surveyed ?

**Shri Mehr Chand Khanna :** It will all depend upon the quantum of land that is made available to the Ministry.

#### Cottage Industries

\*592. **Shri Dabhi :** Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 745 on the 16th August, 1955 and state :

(a) the progress made so far by the pilot projects for cottage industries set up in various States ; and

(b) the extent of employment opportunities created through the development of cottage industries ?

**The Deputy Minister of Planning (Shri S. N. Mishra) :** (a) The Community Project Officers (Industries) from 21 States have completed a six-week training at Bombay on the 4th November, 1955, and have reported to their respective areas recently. No progress report on the Pilot Projects has been received for this short period.

(b) Does not arise.

**Shri Dabhi :** May I know the extent and the nature of the assistance which is likely to be given to these industries with a view to protecting them from the competition of large-scale industries ?

**Shri S. N. Mishra :** All these lie in the realm of fundamental considerations of which Government are seized at the moment.

**The Minister of Planning and Irrigation and Power (Shri Nanda) :** May I add that this whole question of protection of cottage and village industries was considered by a committee. We have the report of that committee, and that is being dealt with in the Planning Commission. That report deals with all these relevant questions.

**Shri Dabhi :** May I know whether khadi also is included in these industries ?

**Shri S. N. Mishra :** Khadi is included.

**Pandit D. N. Tiwary :** May I know whether Amber *charakha* has been included, in order to solve the problem of unemployment or under-employment, in these pilot projects ?

**Shri S. N. Mishra :** The Amber *charakha* is not excluded so far.

**Shri Bansal :** May I know the number of pilot projects for cottage industries, which have been set up ?

**Shri S. N. Mishra :** 26 pilot projects are intended to be set up.

#### Portuguese President's Visit to U.K.

\*593. **Shri S. L. Saksena :** Will the Prime Minister be pleased to state whether it is a fact that invitations to functions during the Portuguese President's visit to U. K. were declined by the Indian Ambassador in U.K. ?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) :** Yes. The High Commissioner for India, London declined invitations to attend the functions held in connection with the State visit of the President of Portugal to the U.K.